

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.  
C.P.NO.58 of 1995 in O.A.405 of 1994.

Between

Mrs. V.Sarejini

...

Dated: 30.11.1995.

Applicant

And

1. Sri. Sandle, the Chief Personnel Officer, South Central Railway, Secunderabad.
2. Sri. Dubay, Divisional Railway Manager, (BG), Secunderabad.

... Respondents.

Counsel for the Applicant

: Sri. K.Venkateswara Rao

Counsel for the Respondents

: Sri. N.V.Ramana, SC for Rlys.

CORAM:

Hon'ble Mr. Justice V.Needadri Rao, Vice Chairman

Hon'ble Mr. A.B.Gerthi, Administrative Member

The Hon'ble Tribunal made the following order:-

It is submitted for the respondents that the order in O.A.405/94 is complied with.

Accordingly CP is closed.

*Amulya*

Registrar(J)

Copy to:-

1. Sri. Sandle, Chief Personnel Officer, South Central Railway, Secunderabad.
2. Sri. Dubay, Divisional Railway Manager, (B.G.), Secunderabad.
3. One copy to Sri. K.Venkateswara Rao, advocate, CAT, Hyd.
4. One copy to Sri. N.V.Ramana, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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